

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
28-06-2024 AT 10:30 AM**

**CP No.12/2014
TP No.03/HDB/2016**
u/s. 397/ 398 of Companies Act, 2013

IN THE MATTER OF:

Acheukolu Srinivasa Rao

...Petitioner

AND

Vaishnovi Infra Ventures & Resorts Pvt Ltd & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Due to power grid network break down, the hearing could not be conducted.
Orders deferred till 26.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)